

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 033.

Dated: 14 MAR 1995

APPLICATION NO. 726 of 1995.

APPLICANTS: K. Srikantha and four others.,

V/S.

RESPONDENTS: Secretary, Ministry of Defence,  
New Delhi and others.,

To

1. Sri. M. Narayanaswamy, Advocate,  
No. 844, Upstairs, V-Block,  
Rajajinagar, Bangalore-560 010.
2. The Scientific Advisor and Director General,  
R and D Organisation, South Block, New Delhi-11.  
A copy of the application is also enclosed for  
further necessary action as directed by the Tribunal.

Received Cm  
on  
14/3/95  
for Advt  
Anil  
(S/No. 1)

Subject:- Forwarding copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/  
Stay Order/Interim Order, passed by this Tribunal in the above  
mentioned application(s) on Sixth March, 1995.

Issued on  
14/3/95

9/- %

for

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NUMBER 726 OF 1995

MONDAY, THIS THE 6TH DAY OF MARCH, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

1. K. Srikantha,  
S/o K.L.K. Murthy,  
Aged about 35 years,  
Senior Scientific Assistant (SSAs),  
Aeronautical Development Establishment,  
C.V. Raman Nagar, Bangalore-93.
2. Smt. Nalinakshamma,  
W/o L.S.R. Sharma,  
Aged 39 years,  
Senior Scientific Assistant (SSA),  
Aeronautical Development Establishment,  
C.V. Ramannagar, Bangalore-93.
3. Smt. C.S. Leelavathamma,  
W/o A.P. Ashok Kumar,  
Aged 38 years, Senior Scientific  
Assistant, Aeronautical Development  
Establishment, C.V. Ramannagar,  
Bangalore-93.
4. Smt. Asma Begum,  
W/o Syed Ethishamuddin,  
Aged about 35 years,  
Senior Scientific Assistant,  
Aeronautical Development Establishment,  
C.V. Ramannagar, Bangalore-93.
5. Miss J. Mary Magdaline,  
D/o M. Joseph, Aged about 36 years,  
Senior Scientific Assistant,  
Aeronautical Development Establishment,  
Bangalore-93.

.. Applicants.

Sri  
(By Advocate M. Narayanaswamy)

v.

1. The Union of India,  
represented by its Secretary to  
Government, Ministry of Defence,  
South Block, New Delhi-11.
2. The Scientific Advisor & Director  
General, R & D Organisation,  
South Block, New Delhi-11.
3. The Director,  
Aeronautical Development Establishment,  
C.V. Ramannagar, Bangalore-93.

.. Respondents.



O R D E R

After having heard Mr. M.Narayanaswamy, learned counsel for the applicants, I think the proper thing to do is to direct the respondent/administration to dispose of the representations made by the applicants as per Annexures A4 to A7, in an appropriate manner bearing in mind the demand for fixation of their pay with effect from 1-11-1989, the fixation of which is claimed to have been awarded to one Smt. V.Puttalingamma who is admittedly junior to the applicants. These representations should be disposed off within 3 months from the date of receipt of a copy of this order by respondent-2. No costs. Forward a copy of the application as well to respondent-2.

sd/-

VICE-CHAIRMAN.



TRUE COPY

*Subrata Mitra*  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore